BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP. No. 53 of 2013

04.03.2014

Heard Mr. S. Deka, learned counsel appearing for and on behalf of the petitioner.

None has appeared for and on behalf of the respondent.

The record speaks that notice has already been served as reflected vide order dated 17.02.2014.

List this matter on 11.03.2014 for hearing.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP. No. 60 of 2010

04.03.2014

Heard Mr. N. Syngkon, learned counsel for the petitioner who submits that the leading counsel, Mr. M.Z. Ahmed could not come due to some personal difficulties, and prays that the matter may be fixed on 28.03.2014.

None has appeared for and on behalf of the respondents.

From record it appears that the matter was dismissed once for default, besides that, the matter is pending before the court since 2010. So the parties are directed to be serious enough and to assist the court to dispose of the matter in time.

As prayed for, list this matter on 28.03.2014.

JUDGE

D. Nary